

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

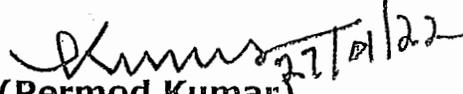
Subject: Submission of Annual Property Reutrns by Judicial Officers, Officers and Officials posted in the High Court and Subordinate Courts.

CORRIGENDUM

Dated: 27/01/22

Please read the endorsement date of High Court Circular No. 01 of 2022/RG dated 25.01.2022 as "**25.01.2022**" instead of "**22.01.2022**".

By Order.


(Permod Kumar)
Joint Registrar(Adm)

No.: 1111-57/24/CS

Dated: 27/01/22

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Director, J&K Judicial Academy, Jammu,
5. Member Secretary, J&K Legal Services Authority, Jammu
6. Registrar Rules, High Court of J&K and Ladakh,
7. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar
9. All Principal District & Sessions Judges of UTs of J&K and Ladakh.
10. All Concerned.
..... for information and necessary action.
- ✓ 11. CPC-eCourts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the High Court.
12. Director Finance, High Court of J&K and Ladakh, Jammu.
..... for information and necessary action.
13. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
14. Office file.


Joint Registrar(Adm)